COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

THIRD REPORT

(Presented on 15.3.2000) On behalf of the Committee on Private Members Billsand Resolutions, I having been authorised by the Committee to present the Report on their behalf, present this Third Report.

- 2. The Committee met on 13 March, 2000-
- I. Classification and allocation of time for discussion of Bills (videAppendix) under clauses (b) and (c) of Rule 294 (1) of the Rulesof Procedure.
- II. Allocation of time under rule 294(1)(e) of the Rules of Procedureto the Resolutions at item Nos. 2 to 4 set down in the List of Businessfor Thursday, 16 March, 2000.

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time totwenty-nine Bills specified in Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that twenty-four Bills be placed in category `A. The Committee further recommend that the remaining five Bills be placed in category `B (Pleasesee Appendix for details). The Committee also recommend allocation of timefor each of the Bills as shown in column 5 of the Appendix.

Allocation of time to resolutions

- 5. The Committee recommend allocation of time to resolutions as follows:
- (1) Resolution by Shri Harpal Singh Sathi2 hoursregarding problems of sugarcane growers.
- (2) Resolution by Shri Basudeb Acharia2 hoursregarding disinvestment of public sectorundertakings.
- (3) Resolution by Shri Naresh Puglia 2 hours regarding amendments to the ForestsConservation Act, 1980.

Recommendations

6. The Committee recommend that-

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.
- (ii) the allocation of time to resolutions, as shown in paragraph 5above, be agreed to by the House.

NEW DELHI; ALI MOHD. NAIK,

13 March, 2000 Acting Chairman

23 Phalguna 1921 (Saka)

Committee on Private Members'
Bills and Resolutions

APPENDIX

SI.	Name of the Bill and	Bill	Catego	ry	Time
No.	member-in-charge	No.	recommen	ded	recommended
1.	The Special Educational Facilities	13	30 of 1999	Α	2 hours
	(For Children of ParentsLiving Below				
	Poverty Line) Bill, 1999by				
	Shri Y.S. Vivekananda Reddy.				
2.	The Foreign Aid Fund of India Bill,	94 c	of 1999	В	2 hours
	1999 by Shri Y.S. VivekanandaReddy.				
3.	The Compulsory Voting Bill, 1999 by	125	of 1999	Α	2 hours
	Shri P.C. Thomas.				
4.	The Constitution (Amendment) Bill, 199	9 110	of 1999	В	2 hours
	(Amendment of article 85)by				
	Shri Raghuvansh Prasad Singh.				
5.	The Constitution (Amendment) Bill,199	99	126 of 1999	Α	2 hours
	(Insertion of new article31) by				
	Dr. V. Saroja.				
6.	The Population Stabilisation Bill, 1999 I	oy 1	24 of 1999	Α	2 hours
	Dr. V. Saroja.				
7.	The Constitution (Amendment) Bill, 199	9 1	17 of 1999	Α	2 hours
	(Amendment of article 51A)by				
	Shri Raghuvansh Prasad Singh.				
8.	The Constitution (Scheduled Castes) C	rder1	18 of 1999	Α	2 hours
	(Amendment) Bill, 1999 (Amendmentof	the			
	Schedule) by Shri RaghuvanshPrasad	Singh	١.		

9.	The Flood Control Bill, 1999 by Shri Vaiko.	116 of 1999	Α	2 hours
10.	The Constitution (Amendment) Bill, 1999 (Insertion of new article9A) by Shri Vaiko.	100 of 1999	Α	2 hours
11.	The Compulsory Voting Bill, 1999 by Shri Vaiko.	127 of 1999	Α	2 hours
12.	The Nationalisation of Inter-State Rivers	103 of 199	9 A	2 hours
13.	The Constitution (Amendment) Bill, 1999 (Amendment of article 103, etc.) by Shri Anant GangaramGeete.	9 132 of 1999	9 A	2 hours
14.	The Constitution (Amendment) Bill, 1999 (Insertion of new article75A, etc.) by Shri Anant Gangaram Geete.	119 of 1999	Α	2 hours
15.	The National Commission for the Aged Bill, 1999 by Shri SushilKumar Shinde.	120 of 1999	Α	2 hours
16.	The Population Control and Family Welfa Bill, 1999 by Shri SushilKumar Shinde.	are 131of 1999	Α	2 hours
17.	The Prevention of Insults to National Honour (Amendment)Bill, 1999 (Amendment of section 3)by	79 of 1999	В	2 hours
18.	Shri Kirit Somaiya. The Constitution (Scheduled Tribes)	89 of 1999	Α	2 hours
10.	Order Bill, 1999 (Amendmentof the Schedule) by Shri Bir SinghMahato.	00 01 1000	, ,	2110010
19.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1999 by Shri Bir Singh Mahato.	90 of 1999	Α	2 hours
20.	The Compulsory Military Training Bill, 2000 by ShriVilas Muttemwar.	5 of 2000	Α	2 hours
21.	The Ragpicking and Other Vegabond StreetChildren (Rehabilitation and Welfare)Bill, 2000 by Shri Vilas Muttem	10 of 2000 war.	Α	2 hours
22.	The Cinematograph (Amendment) Bill, 2000 (Substitution of new section for section3, etc.) by Shri Vilas Muttemwar		В	2 hours
23.	The Abolition of Begging Bill, 2000 by Shri RamdasAthawale.		A	2 hours
24.	The Uniform Education Bill, 2000 by Shri RamdasAthawale.	7 of 2000	Α	2 hours

25.	The Scheduled Castes and the Scheduled 3 of 2000		Α	2 hours
	Tribes (Reservationof Vacancies in			
	Posts and Services)Bill, 2000 by			
	Shri RamdasAthawale.			
26.	The Eradication of Unemployment Bill, 4 c	of 2000	Α	2 hours
	2000 by ShriRamdas Athawale.			
27.	The Cable Television Networks 8 of	2000	Α	2 hours
	(Regulation)(Amendment) Bill, 2000			
	(Amendment ofsections 5 and 6)			
	by Shri KiritSomaiya.			
28.	The Securities and Exchange Board of 9 c	of 2000	В	2 hours
	India (Amendment)Bill, 2000			
	(Amendment ofsection 4)			
	by ShriKirit Somaiya.			
29.	The Scheduled Castes and the Scheduled 1	14 of 2000	Α	2 hours
	Tribes (Reservationin Educational			
	Institutions)Bill, 2000 by			
	Shri PravinRashtrapal.			
